

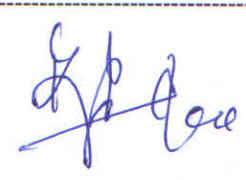
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/16	TP 290/16	For filing amended petition	397/ 398	Ansar Khan & Kalimulla Shariff & Anr. Vs Finecore Cables Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01.	R.C. Venkatesh Rao PCS 98450 65943	Rep. for DR.	

ORDER

2. *Jahnvi Viswanathan*
Counsel for Petitioner is present. She has filed amended copy of
9445812541
the petition. *Petitioner* Shri R.C. Venkatesh Rao, PCS for Respondent is present.
He undertake to appear for the newly added Respondents 2A and 2B.
List it for hearing on 16/11/2017.


Member (T)


Member (J)